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is watching the situation and, if so, whether the number of cases that have happened in the last year, cases ot disputes and nonpayments, have been noted by the Government?

SHRI D. P. K ARM ARK AR: We are always watching the situation, Sir, and we always move in such cases as come to our

SHRI M. GOVINDA REDDY: May we have the number of cases which came to Government's notice in the last year?

SHRI D. P. KARMARKAR: I ask for notice, Sir.

SHRI H. C. DASAPPA: So far as the exports of articles from India to foreign countries are concerned, may I know whether or not the Government have any machinery to exercise some quality control?

SHRI D. P. KARMARKAR: Sir, there are often attempts made at such quality control. For instance, in respect of hand-loom products we are trying to establish a certain standard of quality. The Export Promotion Council is also trying to do the same, but till now, we have not taken such steps that would be of an enforceable nature in all the categories of goods that we export and those that we import.

SHRI H. C. DASAPPA: May ' I know, Sir, whether such complaints are on the increase or on the decrease.

SHRI D. P. KARMARKAR: I think, they are on a level, neither on the increase nor on the decrease.

•317. [The questioner (Dr. D. H. Variava) was absent. For answer, vide col 3008 infra.]

#### BUNGALOWS OF THE MEMBERS OF PARLIAMENT

•318. SHRI V. M. OBAIDULLAH: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the years in which the bungalows of the Members of Parliament

at Windsor Place, Ferozeshah Road and Canning Lane, New Delhi were constructed;

to Questions

- (b) the year in which they were last provided with furniture;
- (c) the amount so far received by Government in respect of these bungalows (i) as house rent since their construction and (ii) as furniture rent since the year referred to in part (b) above; and
- (d) what is the time limit after which these bungalows should be (i) reconstructed and (ii) refurnished?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) and (c). A statement is laid on the Table of the House. [See Appendix XIII, Annexure No. 64.]

- (b) Furniture was provided in these bungalows when they were first occupied, and since then, repairs, renewals and replacements have been carried out as and when necessary.
  - (i) After 70 vears.
  - (ii) Durable type—23 years. Non-durable type—8 years.

DIWAN CHAMAN LALL: Has the attention of the Prime Minister been drawn to the slumlike nature of these so-called bungalows?

SARDAR SWARAN SINGH: They may not come up to the expectations of the hon. Member, who may be accustomed to a very high standard of living, but by and large, they are not so much disliked by Members.

DIWAN CHAMAN LALL: Is the hon. Minister aware that they are rat-infested, that they do not contain more than one living room and further, during the rains, every roof leaks?

SARDAR SWARAN SINGH: I take that information from the hon. Member.

SHRI H. D. RAJAH: Sir, how do they compare with the bungalows -occupied by the Ministers and Deputy -Ministers?

SARDAR SW AR AN SINGH: Very Javourably.

SHRI R. P. N. SINHA: Are Gov- j •ernment aware that they have decided to replace the old furniture of | these bungalows entirely with new ■ones?

SARDAR SWARAN SINGH: The hon. Member is the Chairman of the House Committee and he knows this position. The House Committee recommended that we should replace the furniture of old pattern by furniture of new design. The Government have already accepted this liability and are prepared to spend up to about Rs. 5 lakhs for replacement of furniture.

DIWAN CH AM AN LALL: Is the hon. Member aware that reconstruction of these slum-like quarters would be to the advantage of the Government and would save a lot of money on repairs?

SARDAR SWARAN SINGH: I would suggest to the hon. Member to shift to one of the fiats which have been recently constructed if he does not like his bungalow.

SHRI H. D. RAJAH: Will the Ministers be kind enough to exchange their bungalows with these bungalows which, according to him, compare very favourably with theirs?

SAFDAR SWARAN SINGH: You should wait till you occupy the Treasury Benches.

श्रीमती कािश्री निगम : श्रीमन्, मौजूदा ग्राधिक किठनाई को देखते हुये, जब कि शिक्षा के लिये भी यथेष्ट घन नहीं मिलता, क्या इस प्रकार ५ लाख ६० के घन का ग्रपव्यय करना ग्रावश्यक है ? 48 R.S.D.—2.

## सरदार स्वर्ण सिंह: जैसा मेम्बर फ़ैसला करेंगे वैसा हम मान लेंगे। श्रगर वे नहीं बाहते तो हम नया फर्नीचर नहीं देंगे।

SHRI V. K. DHAGE: Has the Government recovered any rent for the furniture that has been used by Members?

SARDAR SWARAN SINGH: Certainly.

SHRI V. K. DHAGE: What is the total rent collected so far?

SARDAR SWARAN SINGH: That is indicated in the statement.

SHRI B. B. SHARMA: What is the saving made by the Government by collecting rent for this furniture?

SARDAR SWARAN SINGH: Nothing is being saved. This is not a commercial transaction in which we would make any profit.

SHRI V. K. DHAGE: May I know what is the difference between the depreciated value of the furniture today, and the actual rent so far received from the Members?

SARDAR SWARAN SINGH: I have no such information

Dr. R. P. DUBE: I want to know whether the value of the furniture that you have got at present is not already covered by the rent that you have realised?

SARDAR SWARAN SINGH: May be that is why replacement is being undertaken.

DIWAN CHAMAN LALL: May I ask my hon. friend whether, in inviting me to shift my residence to the new fiats, the hon. Member agrees with the condemnation of the existing bungalows as slum quarters?

SARDAR SWARAN SINGH: No; I am giving you your due. If you say that your bungalow is too bad, I am making a sporting offer that you can

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. DIWAN CHAMAN LALL: May I ask whether he is prepared to invite the Prime Minister to visit these bungalows and see for himself whether my description of them as slum-quarters is correct or not?

SARDAR SW AR AN SINGH: The Prime Minister has seen some of these quarters and he has not got that impresson. And the fact that most of the Members want to keep the bungalows, rather than to move into the new flats, is further indication that these bungalows are much more popular. Only the hon. Member who, I know, is usually accustomed to better type of accommodation, has not been able to adjust himself to these quarters.

SHRI H. D. RAJAH: Sir, will you kindly allot one hour to discuss this matter because this is a very important matter over which all Members are agitated?

MR. CHAIRMAN: You have raised a question in which everyone is interested.

SHRI H. D. RAJAH: Therefore, please allot one hour for discussion. (Interruptions.)

MR. CHAIRMAN: Next Question, Shrimati Savitry Nigam.

### केन्द्रीय ऋय संगठन की कार्य-पद्धति

\*३१६ श्रीमती सावित्री निगम : क्या निर्माण, आवास तथा संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) अधिकांश खरीद ग्रामोद्योगों के क्षेत्र में ही सीमित करने के उद्देश्य से केन्द्रीय क्रय संगठन की कार्य-पद्धति की जांच के लिये १९४३ में नियुक्त की गई सिमिति ने जो सिफ़ारिशें की थीं, उन्हें अमल में लाने के ! लिये सरकार ने क्या कार्यवाही की है; और

(ख) सरकार ने १६५५-५६ में कितने मूल्य का विदेशी मिलों का और कुटीर उद्योगों का बना सामान खरीदा ?

to Questions

# t [WORKING OP THE CENTRAL PURCHASE ORGANISATION

\*319. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for Works, Housing and Supply be pleased to state:

- (a) the steps taken by Government to implement the recommendations made by the committee appointed in, 1953 to investigate into the working of the Central Purchase Organisation! to confine the volume of purchases-mostly to the field of village industries; and
- (b) the value, of foreign mill made-and cottage industry products purchased by Government during the-year 1955-56.]

निर्माण, आवास तथा संभरण मंत्री (सरदार स्वर्ण सिंह) : (क) कुटीर व छोटे पैमाने वाले उद्योगों से बना माल खरीदने के लिये सामान ऋय समिति ने जो सिफ़ारिशों कीं, ग्रीर उन पर जो कार्यवाही की गई, उसके सम्बन्ध में एक विवरण सभा की मेज पर रख दिया गया है।

> (ख) भ्रायात किया गया माल

करोड़ रुपये १००. ह. प्र

कुटीर व छोटे पैमाने ३ के उद्योगों से बना माल खादी को मिला कर।

#### विवरण

कुटीर व छोटे पैमाने के उद्योगों से बनें माल के सम्बन्ध में सामान का कथ—समिति। की सिफारिकों

(१) कुछ प्रकार का सामान केवल कुटीर व छोटे पैमाने के उद्योगों से ही खरीदा जाय।

<sup>†</sup>English translation.